## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2797 ANSWERED ON:11.12.2012 CLAIMS OF FREEDOM FIGHTERS Azad Shri Kirti (Jha)

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of claims of freedom fighters pension/family pension received from freedom fighters and their dependents during each of the last three years and the current year, State-wise; and
- (b) the total number of such claims accepted and rejected along with the reasons for rejection during the said period, State-wise?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) & (b): Receipt and disposal of applications for grant of freedom fighter's pension is a continuous process. No record of applications which are received directly from the applicants without verification reports of the State Governments is maintained. The claims received through the State Governments are accepted or rejected after these are examined as per the provisions of the Swatantrata Sainik Samman Pension Scheme, 1980. The number of claims accepted during the last three years and the current year State-wise, is annexed